NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

All Arch India Pvt. Ltd.

V/s.

S. S. Facades Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4	Sameer K. Chaudankar	Advocate for Petitioner	Schaudanler
2	RAJIV AHUJA	Reppondent	Pain-on p

ORDER

TCP No.46/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, for reporting settlement, list this matter on 9.11.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR

Member (Judicial)